

1	2	3
Less: Royalty	5.45	9.07
Less: VAT & CST	1.71	2.32
Net Realized Price	38.35	41.41

\*National Calamity Contingency Duty (NCCD)

(c) Refining is a process industry, where crude oil constitutes around 90% of the total cost. Crude oil is processed through several processing units such as Crude Distillation Unit (CDU), Vacuum Distillation Unit (VDU), Fluid Catalytic Cracking Unit (FCCU), Hydro Cracker Unit, Lube Unit etc. Each of these units produce intermediate product streams, which require extensive reprocessing and blending. Petroleum products are processed from blend of various intermediate streams. The blending of intermediate products streams from various units for making finished petroleum products results in difficulty in apportioning the total cost to individual refined products with accuracy. Therefore, individual product-wise costs are not identifiable separately.

(d) As mentioned above, the actual cost of production is not available separately for petrol and diesel. However, the oil marketing companies pay Refinery Gate price, when they purchase Petrol and Diesel from refineries. Refinery Gate price is based on Trade parity, which is the weighted average price of Import Parity Prices and Export Parity Prices in the ratio of 80:20.

Refinery Gate Price for Delhi as on 1.8.2011 is as under:—

Product	RTP (Rs./Ltr.)
Petrol	35.39*
Diesel	37.46

\*As per the information received from Indian Oil Corporation Ltd.

**Assistance to States under the Scheme of Integrated  
Development of Wildlife Habitats**

\*127. SHRI ANIL MADHAV DAVE: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the States which have asked for funds under the Central Scheme of Integrated Development of Wildlife Habitats; and

(b) the details of funds released to various States during the last three years?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): (a) During the current financial year, 2011-12, proposals

for financial assistance under the Centrally Sponsored Scheme — 'Integrated Development of Wildlife Habitats' have so far been received from the State/Union Territory Governments of Andaman and Nicobar Islands, Chhattisgarh, Chandigarh, Gujarat, Himachal Pradesh, Jammu and Kashmir, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Mizoram, Orissa, Rajasthan, Sikkim, Tamil Nadu, Uttar Pradesh, Uttarakhand and West Bengal.

(b) Details of financial assistance provided to the State/Union Territory Governments under the Centrally Sponsored Scheme of 'Integrated Development of Wildlife Habitats' during the last three years is given in the Statement.

**Statement-I**

*Details of funds released to States/Union Territories under the Centrally Sponsored Scheme — "Integrated Development of Wildlife Habitats" during last three years*

(Rs. in lakhs)

Sl. No.	Name of the State/UT	2008-09	2009-10	2010-11
1	2	3	4	5
1.	Andaman and Nicobar Islands	73.48	85.91	87.872
2.	Andhra Pradesh	92.378	102.02	64.341
3.	Arunachal Pradesh	193.31	193.14	213.197
4.	Assam	161.095	114.79	186.63
5.	Bihar	37.558	42.29	19.889
6.	Chhattisgarh	323.235	851.15	281.966
7.	Chandigarh	00	00	12.29
8.	Dadra and Nagar Haveli	15.62	14.88	00
9.	Goa	41.94	71.03	32.879
10.	Gujarat	318.52	426.10	1106.749
11.	Haryana	86.02	17.22	15.114
12.	Himachal Pradesh	241.983	265.92	253.80
13.	Jammu and Kashmir	470.87	375.397	537.336
14.	Jharkhand	99.753	80.267	63.64

1	2	3	4	5
15.	Karnataka	625.1501	566.71	412.252
16.	Kerala	864.96	432.48	366.786
17.	Madhya Pradesh	613.34	541.98	635.366
18.	Maharashtra	390.22	273.679	343.32
19.	Manipur	100.095	118.31	88.316
20.	Meghalaya	58.007	59.75	58.03
21.	Mizoram	289.09	186.85	707.763
22.	Nagaland	28.415	34.115	33.595
23.	Orissa	576.88	390.95	315.331
24.	Punjab	40.29	36.26	25.12
25.	Rajasthan	414.58	496.746	348.068
26.	Sikkim	187.73	240.93	183.78
27.	Tamil Nadu	727.91	518.67	334.449
28.	Tripura	0.00	13.00	2.84
29.	Uttar Pradesh	307.173	274.45	296.179
30.	Uttarakhand	216.09	145.08	134.90
31.	West Bengal	345.78	381.318	276.385
32.	Delhi	0.00	0.00	00
33.	Daman and Diu	6.12	6.05	00
TOTAL :		7947.5921	7357.442	7438.183

**Population stabilization under NRHM**

\*128. DR. T. SUBBARAMI REDDY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government is focusing on population stabilization and meeting the increasing demands of contraceptives under the National Rural Health Mission (NRHM);

(b) if so, the details thereof; and

(c) the steps taken in this regard in each State, including Andhra Pradesh, during the Eleventh Five Year Plan and the funds spent so far?